

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
FOR THE ATTENTION OF THE CREDITORS OF **AARYA INDUSTRIAL PRODUCTS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AARYA INDUSTRIAL PRODUCTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23/05/1996
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U67120WB1996PTC079800
5.	Address of the registered office and principal office (if any) of corporate debtor	"CRESCENT TOWER" 229 AJC BOSE ROAD SUITE # GA KOLKATA WB 700020 IN
6.	Insolvency commencement date in respect of corporate debtor	17-09-2019
7.	Estimated date of closure of insolvency resolution process	15-03-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ashok Kumar Jaiswal IBBI/IPA-001/IP-P00727/2017-18/11260
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Sai Towers, 32, Harish Mukherjee Road, Kolkata- 700025 ashokjaiswal18@yahoo.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Sai Towers, 32, Harish Mukherjee Road, Kolkata- 700025 cirp.arya@gmail.com
11.	Last date for submission of claims	01-10-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address:....NA....

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the AARYA INDUSTRIAL PRODUCTS PRIVATE LIMITED on 17-09-2019.

The creditors of AARYA INDUSTRIAL PRODUCTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **01-10-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

*Ashok Kumar*

**Name: Ashok Kumar Jaiswal, IRP**

Registration Number : IBBI/IPA-001/IP-P00727/2017-18/11260

Date :20-09-2019

Place:KOLKATA

